## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 948/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Leo Coutinho and others

V/s.

Rockford Structures Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

29 Tarun R. Phroff Idwords for Respondent P. R. Shroff
16 1017

COMMON ORDER

T.C.P. No. 948/I&BC/NCLT/MB/MAH/2017
T.C.P. No. 949/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.

2. For want of time adjourned to **21.11.2017**.

SD/-

SD/-

Bnaskara Pantula Mohan Member (Judicial) 16.10.2017

M.K. Shrawat Member (Judicial)